

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1220  
ANSWERED ON:18.07.2014  
COMPENSATION FOR TUBECTOMY AND VASECTOMY VICTIMS  
Ram Shankar Dr. Prof.

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the present status of the tubectomy and vasectomy programmes being run in the country;
- (b) whether the Government provides any compensation in cases of death/ failure of tubectomy and vasectomy operations;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the number of death cases/failed tubectomy and vasectomy operations reported along with the compensation provided to the effected persons during each of the last three years and the current year, State/UT-wise?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

- (a): The tubectomy and vasectomy (sterilization) programme in India is voluntary in nature and the couples choose a method best suited to them. During the year 2013-14, 4092806 sterilisation operations have been performed in the country.
- (b) & (c): Yes. The government provides compensation in case of death/failure of tubectomy and vasectomy operation as per details given in Annexure-I.
- (d):The States/UT wise details are given in Annexure-II.